OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the directions conveyed vide order No.63/DHC/Gaz/G-1/VI.E. 2(a)/2019 Dated 24th December, 2019 of Hon'ble High Court of Delhi and in continuation to this office order No.43/1294-338/F.3(4)/AD&SJ/Gaz/2020 Dated 09.01.2020, the following cases presently pending in the abolished Court of Additional District Judge-12 previously presided over by Sh. Sanjeev Kumar-I are hereby withdrawn and assigned to Court of Ms. Geetanjali, Additional District Judge-03 (Central) Tis Hazari Courts, Delhi for disposal in accordance with law, with immediate effect :-

S. No.	Details of Case
1	Misc. DJ No.30/2020 titled as 'Punjab National Bank Vs. Rahul Sharma & Ors.'
2	Misc. DJ No.31/2020 titled as 'ICICI Bank Ltd. Vs. Mohit Ranja.'

The Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

Girish Kathpalia 29.01.2020

(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi

No. 258/7656-7681/F.3(4)/AD&SJ/Gaz/2020 Dated: 29

Copy forwarded for information & necessary action to :

Sub:- Cases transfer to the District Judge (Commercial Court) Central.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.

District & Sessions Judge (HQs)
Delhi